GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 471

TO BE ANSWERED ON THE 06TH FEBRUARY, 2018 / MAGHA 17, 1939 (SAKA)

NATURAL AND UNNATURAL DEATHS IN PRISONS

471. SHRI A.P. JITHENDER REDDY: SHRI ASHOK MAHADEORAO NETE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether cases of natural and unnatural deaths have been reported in various prisons in the country and if so, the total number of such cases reported separately during each of the last three years and the current year, State-wise;

(b) whether any inquiry or magisterial inquiries have been conducted in these cases, if so, the details and outcome thereof during the said period, State-wise; and

(c) the steps taken by the Government to implement the recommendations made by the National Human Rights Commission (NHRC) in its 2014 report, "Suicide in Prison" and subsequent NHRC guidelines on prevention of suicide in prisons?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) : State/UT wise details of natural and unnatural deaths of prison inmates

for the years 2014, 2015 and 2016, compiled by the National Crime Records

Bureau, are indicated in the statement at Annexure-I.

(b): The data on the number of magisterial enquiries conducted by the States on the death of prison inmates in the prisons is not maintained centrally.

(c): The monograph 'Prevention of Suicide in Prisons' prepared by the National Human Rights Commission as well as its guidelines on prevention of suicide in prisons were circulated by the Ministry of Home Affairs to all States and UTs on 10.10.2017. Besides this, Nelson Mandela Rules and the Guidelines on Investigating Deaths in Custody issued by the International Committee of the Red Cross were also forwarded to all States and UTs and they were advised to make all efforts to reduce and possibly eliminate unnatural deaths in prisons.

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		L.S.US.Q NO.471 FO	R 06.02.201
State/UT-wis	e Inciden	ce of Deaths of Inmates due to Various Causes in Prisons during 2014	
		Unnatural Deaths	
		Deaths Deaths	

SI.	State/UT	e Inciden	nce of Deaths of Inmates due to Various Causes in Prisons during 2014 Unnatural Deaths								
No.		Natural Deaths	Suicid e	Execu- tion	Murder by Inmates	Deaths due to Assaul t by Out- side Eleme- nts	Deaths due To Firing	Deaths due to Negli- gence / Excess by Jail Personn el	Other s	Total Col.4 To 10	Total (Col.3+ Col.11)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
1	ANDHRA PRADESH	49	2	0	1	0	0	0	0	3	52
2	ARUNACHAL PRADESH	0	0	0	0	0	0	0	0	0	0
3	ASSAM	24	1	0	0	0	0	0	0	1	25
4	BIHAR	96	2	0	3	0	0	0	1	6	102
5	CHHATTISGARH	43	2	0	1	0	0	0	0	3	46
6	GOA	2	0	0	0	0	0	0	0	0	2
7	GUJARAT	16	3	0	0	0	0	0	1	4	20
8	HARYANA	32	4	0	1	0	0	0	5	10	42
9	HIMACHAL PRADESH	3	0	0	0	1	0	0	0	1	4
10	JAMMU & KASHMIR	4	2	0	0	0	0	0	0	2	6
11	JHARKHAND	57	2	0	0	0	0	0	1	3	60
12	KARNATAKA	78	15	0	0	0	0	0	0	15	93
13	KERALA	42	3	0	0	0	0	0	2	5	47
14	MADHYA PRADESH	122	3	0	1	1	1	0	0	6	128
15	MAHARASHTRA	96	6	0	0	0	0	0	0	6	102
16	MANIPUR	2	0	0	0	0	0	0	0	0	2
17	MEGHALAYA	2	0	0	0	0	0	0	0	0	2
18	MIZORAM	2	1	0	0	0	0	0	0	1	3
19	NAGALAND	6	1	0	0	0	0	0	0	1	7
20	ODISHA	43	1	0	0	0	0	0	43	44	87
21	PUNJAB	218	10	0	0	0	0	0	2	12	230
22	RAJASTHAN	33	6	0	3	0	1	1	1	12	45
23	SIKKIM	0	0	0	0	0	0	0	0	0	0
24	TAMIL NADU	51	5	0	0	0	0	0	0	5	56
25	TELANGANA	52	0	0	0	0	0	0	0	0	52
26	TRIPURA	7	0	0	0	0	0	0	0	0	7
27	UTTAR PRADESH	298	18	0	1	1	0	0	2	22	320
28	UTTARAKHAND	15	0	0	0	0	0	0	2	2	17
29	WEST BENGAL	82	9	0	0	0	0	0	12	21	103
	TOTAL (STATES)	1475	96	0	11	3	2	1	72	185	1660
30	A & N ISLANDS	0	0	0	0	0	0	0	0	0	0
31	CHANDIGARH	1	0	0	0	0	0	0	0	0	1
32	D & N HAVELI	0	0	0	0	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0	0	0	0	0
34	DELHI	31	5	0	2	1	0	0	1	9	40
			5	0	2	0	0	0	0		40
35		0								0	
36		0	0	0	0	0	0	0	0	0	0
	TOTAL (UTs)	32	5	0	2	1	0	0	1	9	41
	TOTAL (ALL-INDIA)	1507	101	0	13	4	2	1	73	194	1701

Source: Prison Statistics India

No.	State/UT	Natural Deaths	Suicide	Execu- tion	Murder by Inmates	Unnatura Deaths due to Assault by Out- side Eleme-	Deaths due To Firing	Deaths due to Negli- gence / Excess	Others	Total Col.4 To 10	Total (Col.3+ Col.11)
(1)	(2)	(3)	(4)	(5)	(6)	Eleme- nts (7)	(8)	by Jail Personnel (9)	(10)	(11)	(12)
1	ANDHRA PRADESH	35	6	0	0	0	0	0	0	6	41
2	ARUNACHAL PRADESH	1	0	0	0	0	0	0	0	0	1
3	ASSAM	28	2	0	0	0	0	0	0	2	30
4	BIHAR	83	1	0	0	0	0	0	0	1	84
5	CHHATTISGARH	50	0	0	0	0	0	0	0	0	50
6	GOA	1	0	0	0	0	0	0	0	0	1
7	GUJARAT	24	2	0	0	0	0	0	0	2	26
8	HARYANA	44	2	0	0	0	0	0	0	2	46
9	HIMACHAL PRADESH	5	0	0	0	0	0	0	2	2	7
10	JAMMU & KASHMIR	2	0	0	0	0	0	0	0	0	2
11	JHARKHAND	37	1	0	0	1	0	0	3	5	42
12	KARNATAKA	65	9	0	1	1	0	0	0	11	76
13	KERALA	41	0	0	0	0	0	0	2	2	43
14	MADHYA PRADESH	131	4	0	0	0	0	0	0	4	135
15	MAHARASHTRA	107	6	1	0	0	0	0	0	7	114
16	MANIPUR	3	1	0	0	0	0	0	0	1	4
17	MEGHALAYA	4	1	0	0	0	0	0	0	1	5
18	MIZORAM	2	0	0	0	0	0	0	0	0	2
19	NAGALAND	0	0	0	0	0	0	0	0	0	0
20	ODISHA	43	2	0	0	0	0	0	0	2	45
21	PUNJAB	173	4	0	0	1	0	0	0	5	178
22	RAJASTHAN	56	2	0	0	0	0	0	0	2	58
23	SIKKIM	0	0	0	0	0	0	0	0	0	0
24	TAMIL NADU	63	5	0	0	1	0	0	0	6	69
25	TELANGANA	33	0	0	0	0	0	0	0	0	33
26	TRIPURA	1	1	0	0	0	0	0	0	1	2
27	UTTAR PRADESH	302	9	0	1	3	0	0	8	21	323
28	UTTARAKHAND	14	2	0	0	0	0	0	0	2	16
29	WEST BENGAL	86	10	0	0	0	0	0	2	12	98
	TOTAL (STATES)	1434	70	1	2	7	0	0	17	97	1531
30	A & N ISLANDS	1	2	0	0	0	0	0	0	2	3
31	CHANDIGARH	4	0	0	0	0	0	0	0	0	4
32	D & N HAVELI	0	0	0	0	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0	0	0	0	0
34	DELHI	30	4	0	9	0	0	0	2	15	45
35	LAKSHADWEEP	0	0	0	0	0	0	0	0	0	0
36	PUDUCHERRY	0	1	0	0	0	0	0	0	1	1
	TOTAL (UTs)	35	7	0	9	0	0	0	2	18	53
	TOTAL (ALL-INDIA)	1469	77	1	11	7	0	0	19	115	1584

Annexure-I L.S.US.Q NO.471 FOR 06.02.2018

State/UT-wise Incidence of Deaths of Inmates due to Various Causes in Prisons during 2016 (Provisional)

SI.	State/UT		Unnatural Deaths								
No.		Natural Deaths	Suicide	Execu- tion	Murder by Inmates	Deaths due to Assault by Out- side Eleme- nts	Deaths due To Firing	Deaths due to Negli- gence / Excess by Jail Personnel	Others	Total Col.4 To 10	Total (Col.3+Col.1 1)
(1) 1	(2) ANDHRA PRADESH	(3) 26	(4) 4	(5) 0	(6) 0	(7)	(8) 0	(9) 0	(10) 0	(11) 4	(12) 30
2	ARUNACHAL PRADESH	0	0	0	0	0	0	0	0	0	0
3	ASSAM	50	1	0	0	0	0	0	1	2	52
4	BIHAR	75	3	0	0	0	0	0	0	3	78
5	CHHATTISGARH	5	3	0	1	0	0	0	0	4	9
6	GOA	1	0	0	1	0	0	0	0	1	2
7	GUJARAT	30	2	0	0	0	0	0	1	3	33
8	HARYANA	33	11	0	0	0	0	0	0	11	44
9	HIMACHAL PRADESH	4	0	0	0	0	0	0	0	0	4
10	JAMMU & KASHMIR	5	0	0	0	0	0	0	0	0	5
11	JHARKHAND	40	1	0	0	1	0	0	4	6	46
12	KARNATAKA	53	4	0	0	0	0	0	0	4	57
13	KERALA	36	4	0	0	1	0	0	0	5	41
14	MADHYA PRADESH	141	4	0	0	0	0	0	9	13	154
15	MAHARASHTRA	111	7	0	2	0	1	0	0	10	121
16	MANIPUR	0	1	0	3	0	0	0	0	4	4
17	MEGHALAYA	2	0	0	0	0	0	0	0	0	2
18 19	MIZORAM	2	0	0	0	0	0	0	0	0	0
20	ODISHA	45	3	0	0	0	0	0	0	3	48
21	PUNJAB	150	2	0	0	0	0	0	0	2	152
22	RAJASTHAN	78	6	0	0	0	0	0	0	6	84
23	SIKKIM	0	0	0	0	0	0	0	0	0	0
24	TAMIL NADU	50	7	0	0	1	0	0	3	11	61
25	TELANGANA	24	0	0	0	0	0	0	0	0	24
26	TRIPURA	2	0	0	0	0	0	0	0	0	2
27	UTTAR PRADESH	376	20	0	2	1	0	0	7	30	406
28	UTTARAKHAND	13	2	0	0	0	0	0	0	2	15
29	WEST BENGAL	79	6	0	0	0	0	0	1	7	86
	TOTAL (STATES)	1431	91	0	9	4	1	0	26	131	1562
30	A & N ISLANDS	0	1	0	0	0	0	0	0	1	1
31	CHANDIGARH	2	0	0	0	0	0	0	0	0	2
32	D & N HAVELI	0	0	0	0	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0	0	0	0	0
34	DELHI	32	3	0	1	0	0	0	0	4	36
35	LAKSHADWEEP	0	0	0	0	0	0	0	0	0	0
36	PUDUCHERRY	0	0	0	0	0	0	0	0	0	0
	TOTAL (UTs)	34	4	0	1	0	0	0	0	5	39
	TOTAL (ALL-INDIA)	1465	95	0	10	4	1	0	26	136	1601

Source: Prison Statistics India